



भारत सरकार/Government of India  
गृह मंत्रालय/Ministry of Home Affairs  
आंतरिक सुरक्षा-2 विभाग/ Internal Security-II Division  
विधिक एकक/ Legal Cell

No.25012/40/2017-LC

By Speed Post  
Dated, the 08<sup>th</sup> Aug, 2017

To,

The Registrar General / Assistant Registrar  
All the High Court of India  
(As per list attached)

**Subject:- Order dated 05<sup>th</sup> May, 2017 by the Hon'ble High Court of Judicature, Bombay in Civil Application No.56 of 2017 in Family Court Appeal No.127 of 2009 titled as "Nimesh Harkishandas Topiwala Vs. Deepa Dalpatram Topiwala & Ors." – regarding**

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Sir/ Madam,

Vide captioned order, the Hon'ble High Court of Judicature, Bombay has ordered Union of India to nominate Nodal Officers in the Ministry of Home Affairs and the Ministry of Law and Justice for ascertaining the progress made in service of notices/ processes/ summonses/ orders sent by various Courts in India.

2. In this regard, it is to clear that as a 'Central Authority', the Ministry of Home Affairs has set out the procedure for service of judicial documents abroad in shape of the comprehensive guidelines vide letter No.25016/17/2007-Legal Cell dated 11<sup>th</sup> Feb, 2009, available at MHA's website i.e. [http://mha.nic.in/sites/upload\\_files/mha/files/pdf/Guid\\_service\\_pro250309.pdf](http://mha.nic.in/sites/upload_files/mha/files/pdf/Guid_service_pro250309.pdf) and CBI's website i.e. [http://cbi.gov.in/interpol/mha\\_circ\\_service\\_process.pdf](http://cbi.gov.in/interpol/mha_circ_service_process.pdf).

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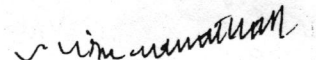
भारत सरकार/Government of India  
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3. All the High Court as well as Supreme Court of India are being sent judicial documents in consonance with these guidelines to the Under Secretary (Legal), Ministry of Home Affairs, IS-II Division, 1<sup>st</sup> Floor, NDCC-II Building, Jai Singh Road, New Delhi who, being a 'Nodal Officer' is providing information to the Courts about the progress made in service of notices/ processes/ summonses/ orders as and when asked for. The telephone numbers, fax and email address are given at the footnote.

Yours faithfully,

  
(V. Vishwanathan)

Under Secretary to the Government of India  
Tele: +91-11-2343 8184

Copy to:-

**(By Speed Post, Pin Code: 110011)** – Shri G. S. Yadav, JS & LA, Ministry of Law & Justice, Department of Legal Affairs, Shastri Bhawan, New Delhi – For kind information.